

[Shri D. R. Chavan.]

poration for the year 1964-65, along with the Annual Accounts and the Audit Report thereon under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962. [Placed in Library. See No. LT-5312/65].

**TWENTY-EIGHTH REPORT OF THE LAW COMMISSION**

**The Minister of Law and Social Security (Shri A. K. Sen):** Sir, on behalf of Shri Jaganatha Rao, I beg to lay on the Table a copy of Twenty-eighth Report of the Law Commission on the Indian Oaths Act, 1873. [Placed in Library. See No. LT-5313/65].

12.03 hrs.

**ESTIMATES COMMITTEE**

**EIGHTY-SEVENTH REPORT**

**Shri A. C. Guha (Barasat):** Sir, I beg to present the Eighty-seventh Report of the Estimates Committee on action taken by Government on the recommendations contained in the Forty-third Report of the Estimates Committee on the Ministry of Railways—North East Frontier Railway.

12.34 hrs.

**PUNJAB CO-OPERATIVE (EXTENSION TO DELHI)\* BILL**

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):** On behalf of Shri S. K. Dey, I beg to move for leave to introduce a Bill to provide for the extension of the Punjab Co-operative Societies Act, 1961, to the Union territory of Delhi and for matters connected therewith.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the extension of the Punjab Co-operative Societies Act, 1961, to the Union territory of Delhi and for matters connected therewith."

*The motion was adopted.*

**Shri B. S. Murthy:** I introduce the Bill.

12.04 hrs.

**MOTIONS RE: (i) FOOD SITUATION AND (ii) SITUATION ARISING OUT OF DROUGHT CONDITIONS**  
—Contd.

**Mr. Speaker:** Shri Kishen Pattnayak to reply to the debate on drought.

**Shri P. K. Deo (Kalahandi):** At what time is the Minister going to reply?

**Mr. Speaker:** Immediately after him.

**श्री किशन पटनायक (भम्बलपुर) :**

26 करोड़ एकड़ जमीन को पानी और साढ़े तीन करोड़ किसान परिवारों के लिए पूंजीकरण की सुविधाएँ जब तक इन दोनों चीज़ों के प्रति कृषि मंत्रालय का और सरकार का ध्यान नहीं जाएगा हिन्दुस्तान में कृषि की पैदावार बढ़ नहीं सकती है। यह अच्छी बात है कि कृषि मंत्री दावा करते हैं कि चौपी योजना के अन्तर्गत हिन्दुस्तान अनाज के मामले में आत्मनिर्भर हो जाएगा, जितना खाद्यान्न हिन्दुस्तान को चाहिये उतना खाद्यान्न वह पैदा करने लग जाएगा। आजादी के 24 या 25 साल के बाद अगर हमें अपनी जरूरत का खाद्यान्न मिल जाए तो देर होने पर भी यह अच्छी बात है।

\*Published in the Gazette of India, Extraordinary, Part II, Section 3, dated 7-12-65.

†Introduced with the recommendation of the President.